

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.420/KB/2017

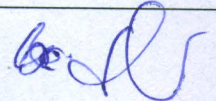
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company	Narayan Chandra Das -Versus-Diamond City South Resident Association & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. J. PATNAIK, P.L.

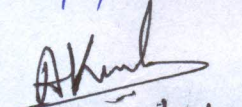
Petitioner



30/11/2017

2. ~~Rita~~ Reetobrata Mitra
Abhik Chitta Kundu
Adv.

Respondent-
1, 9, 10, 11


30/11/17

Respondent-

2, 4, 8, 12, 13

Abhijit/Lalita

3. Mr. Ratnanku Banerjee
Mr. Kuldip Mulli Adv.
Mr. Abhijit Sankar
Adv.

Adv.
30/11/17

4. Niladri Banerjee Adv.
Soumyajyoti Nandy
Adv.

Respondents
Nos. 3 & 7

Niladri Banerjee
Adv.
30/11/2017

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2, 3, 4, 7, 8, 9, 10, 11, 12 and 13 are present.

Ld. Counsel for the petitioner has filed rejoinder in the Court today. Pleadings are complete. Both the parties are directed to file written submissions within 30 days from today with a copy in advance to the opposite party(ies).

List on 02/02/2017 for arguments.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)